

**Annexure-1**

Name of the Corporate Debtor: Maheshwary Ispat Ltd. (in Liquidation) | Date of commencement of liquidation: 19.12.2023 | List of stakeholders as on: 19.07.2024

**List of Secured Financial Creditors**

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off
1	<b>Indian Bank</b> Stressed Assets Management Large Branch, 1st Floor, Indian Bank Building, 14, India Exchange Place, Kolkata 700001, West Bengal	17.01.2024	3,583,400,185	3,583,400,185	Sanctioned Credit Facilities	3,583,400,185	NO	Refer Note 2 Below	3,583,400,185	15.8%	-	-	-	-	-
2	<b>Punjab &amp; Sind Bank</b> Zonal Office, Kolkata, Punjab and Sind Bank, 14/15 OCHS, Kolkata 700001	25.01.2024	334,884,010	334,884,010	Sanctioned Credit Facilities	334,884,010	YES	Refer Note 2 Below	334,884,010	1.5%	-	-	-	-	-
3	<b>Bank of India</b> Kolkata Asset Recovery Branch Star House, 2nd Floor, 5, B.T.M Sarani, Kolkata 700001	25.01.2024	1,662,740,855	1,662,740,855	Sanctioned Credit Facilities	1,662,740,855	YES	Refer Note 2 Below	1,662,740,855	7.3%	-	-	-	-	-
4	<b>Punjab National Bank</b> Zonal Sastra Kolkata, 3rd Floor, United Tower 11, Hemanta Basu Sarani, Kolkata 700001	05.02.2024	1,828,693,074	1,828,693,074	Sanctioned Credit Facilities	1,828,693,074	YES	Refer Note 2 Below	1,828,693,074	8.0%	-	-	-	-	-
5	<b>State Bank of India</b> Stressed Assets Management Branch 1, 8th Floor, Nagaland House, 11 & 13 Shakespeare Sarani, Kolkata 700071	09.02.2024	2,380,025,016	2,380,025,016	Sanctioned Credit Facilities	2,380,025,016	NO	Refer Note 2 Below	-	10.5%	-	-	-	-	-
6	<b>Asset Reconstruction Company (India) Ltd.</b> The Ruby, 10th Floor, 29 Senapati Bapat Marg, Dadar (West), Mumbai- 400 028, Maharashtra ( <i>Refer Note # 1, below</i> )	12.02.2024	8,098,355,222	8,098,355,222	Sanctioned Credit Facilities (Assigned)	8,098,355,222	YES	Refer Note 2 Below	8,098,355,222	35.6%	-	-	-	-	-
7	<b>UCO Bank</b> Asset Management , UCO Bank Building,C-2, 2nd Floor, Ashok Nagar, Bhubaneswar,751009	17.02.2024	3,854,000,000	3,854,000,000	Sanctioned Credit Facilities	3,854,000,000	YES	Refer Note 2 Below	3,854,000,000	16.8%	-	-	-	-	-
8	<b>Canara Bank</b> 21, Camac Street, Bells House, 5th Floor, Kolkata 700016	26.02.2024	412,585,222	-	Sanctioned Credit Facilities	-	-	Refer Note 2 Below	-	0.0%	-	-	412,585,222	-	Assigned to ARCIL, hence rejected.
<b>Total:</b>			<b>22,154,683,584</b>	<b>21,742,098,362</b>	-	<b>21,742,098,362</b>	-	-	<b>19,362,073,346</b>	<b>95.5%</b>	-	-	<b>412,585,222</b>	-	

**NOTE # 1: CONSOLIDATION OF CLAIM FORM SUBMITTED BY ASSET RECONSTRUCTION COMPANY (INDIA) LTD.**

6.1	ARCIL - As Trustees of Arcil-SBPS-003-I-Trust, Assignee of IDBI Bank	12.02.2024	3,068,720,935	3,068,720,935	Sanctioned Credit Facilities (assigned to ARC)	3,068,720,935	YES	Refer Note 1 Below	3,068,720,935	13.5%	-	-	-	-	-
6.2	ARCIL - As Trustees of Arcil-CPS-031-II-Trust, Assignee of Central Bank	12.02.2024	2,973,478,619	2,973,478,619		2,973,478,619	YES	Refer Note 1 Below	2,973,478,619	13.1%	-	-	-	-	-
6.3	ARCIL - As Trustees of Arcil-SBPS-034-II-Trust, Assignee of Canara Bank	12.02.2024	2,056,155,668	2,056,155,668		2,056,155,668	YES	Refer Note 1 Below	2,056,155,668	9.0%	-	-	-	-	-
<b>TOTAL:</b>		12.02.2024	<b>8,098,355,222</b>	<b>8,098,355,222</b>		<b>8,098,355,222</b>			<b>8,098,355,222</b>	<b>35.6%</b>	-	-	-	-	-



*Santanu Brahma*

**Annexure-1 (cont'd)**

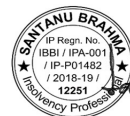
Name of the Corporate Debtor: Maheshwary Ispat Ltd. (in Liquidation) | Date of commencement of liquidation: 19.12.2023 | List of stakeholders as on: 19.07.2024

**List of Secured Financial Creditors (cont'd)**

(Amount in INR)

**NOTE # 2: SECURITY INTEREST OF THE ABOVE SECURED FINANCIAL CREDITORS**

Note No.	Name of Creditor	Primary Security	Collateral Securities	Guarantees
1	<b>Indian Bank</b> Stressed Assets Management Large Branch 1st Floor, Indian Bank Building, 14, India Exchange Place, Kolkata 700001, West Bengal	First hypothecation charge over all entire raw materials, WIP, finished goods, receivables, and other current assets both present and future of both Cuttack and Panagarh units of the company, ranking pari-passu with other working capital lenders. <b>Bank Guarantee:</b> Cover under General letter of Hypothecation/JLH, Counter indemnity for BG <b>Term Loan-I and FITL-II (Panagarh) - 1st charge over the fixed assets of the panagarh unit of the company ranking pari-passu with SBI.</b>	<u>CC, WCTL-I, WCTL-II, FITL-I, BG</u> 2nd charge over the entire fixed assets of the Company on pari passu basis with other working capital lenders <u>Term Loan-I and FITL-II</u> 2nd charge over inventory, receivables, and all other current assets of the company ranking pari passu with other lenders <u>Equitable Mortgage of land situated at G.T. Road, Shibpur, Howrah</u> a) Deed No. 2574/1993 measuring 5.00 cottah in the name of Shri Ajit Kumar Mundra and Shri Basant Kumar Mundra; b) Deed No. 2394/1993 measuring 5.00 cottah in the name of Shri Sanjay Kumar Mundra and Smt. Premlata Mundra; c) Deed No. 3926/1996 measuring 4.00 cottah in the name of Shri Sanjay Kumar Mundra; d) Deed No. 5508/1998 measuring 3.00 cottah in the name of Shri Arun Kumar Mundra <u>Equitable Mortgage of Corporate Office of the Company</u> Situated at City Centre, Salt Lake City, Kolkata (Lease Deed No. 07575: Unit No. D404 having area 1880 sq. ft. at Plot No. 1 in Block DC in Sector 1 of Salt Lake City, District North 24 Parganas) in the name of Maheshwary Ispat Limited. The primary security was hypothecated to Bank vide General Letter of Hypothecation dtd. 03.03.2012.	Personal Guarantee : (1) Mr. Ajit Kumar Mundra (2) Mrs. Bhagwani Devi Mundra (3) Mr. Sanjay Kumar Mundra (4) Mr. Vinay Kumar Mundra (5) Mr. Basant Kumar Mundra (6) Mrs. Premlata Mundra (7) Mr. Arun Kumar Mundra
2	<b>Punjab &amp; Sind Bank</b> Zonal Office, Kolkata, Punjab and Sind Bank, 14/15 OCHS, Kolkata 700001	1. 1st Pari-passu charge on all CA of Cuttack Unit of Co. (existing and future) 2. 2nd Pari-passu charge on the Fixed Assets of the Company at Cuttack Unit.	-	Personal Guarantee : (1) Mr. Ajit Kumar Mundra; (2) Mrs. Bhagwani Devi Mundra; (3) Mr. Sanjay Kumar Mundra; (4) Mr. Vinay Kumar Mundra; (5) Mr. Basant Kumar Mundra; (6) Mrs. Premlata Mundra; (7) Mr. Arun Kumar Mundra
3	<b>Bank of India</b> Kolkata Asset Recovery Branch Star House, 2nd Floor, 5, B.T.M Sarani, Kolkata 700001	Stock of Pig Iron, Sponge Iron, MS Billets, Ferro-Alloy, Re-Rolled Products/Structural (Along with a captive power plant + LC Margin 15% by way of TDR	-	Personal Guarantee : (1) Mr. Ajit Kumar Mundra; (2) Mrs. Bhagwani Devi Mundra; (3) Mr. S. K. Mundra; (4) Mr. V.K Mundra
4	<b>Punjab National Bank</b> Zonal Sastra Kolkata, 3rd Floor, United Tower, 11, Hemanta Basu Sarani, Kolkata 700001	<b>Term Loan</b> - Equitable Mortgage of Factory land and building of Company at Village Rampai PO-Khuntuni, Dist- Cuttack on Pari Passue 1st charge basis with all other term loan lenders. Hypothecation of entire Plant & Machinery and other movable assets of the project of the company at Village Rampai PO-Khuntuni, Dist- Cuttack on Pari Passue 1st charge basis with all other term loan lenders. Second Charge- On entire current asset of the company's Cuttack Unit, present and future. <b>Cash Credit</b> - 1st Charge on pari passu basis with other consortium banks on entire current asset present and future, including entire Stocks, Book Debts, Loans and Advances etc. situated at above mentioned cuttack unit. Second Charge on fixed and block assets of Cuttack unit ranking pari passu with other lenders. Common Collateral for Working Capital as per SBI, the Lead Bank (EM of landed property at Shalimar).	-	-
5	<b>State Bank of India</b> Stressed Assets Management Branch 1, 8th Floor, Nagaland House, 11 & 13 Shakespeare Sarani, Kolkata 700071	<b>Pari Passu 1st charge on the fixed assets of the Company comprising of Factory Land &amp; Building, Plant &amp; Machinery and other Fixed Assets located at Village Beldanga, Panagarh Morgram State Highway, Opposite Amrit Chicken, PO Chota Ramchandrapur, PS Kanksa, Dist Paschim Burdwan, West Bengal 713148, with Indian Bank.</b>	-	-
6.1	<b>ARCIL [As Trustees of Arcil-SBPS-003-I-Trust, Assignee of IDBI Bank] The Ruby, 10th Floor.29, Senapati Bapat Marg, Dadar(West), Mumbai- 400 028, Maharashtra</b>	First pari passu charge on current assets of Cuttack Unit, both present and future. Hypothecation of inventory and receivables including all current assets of Cuttack Unit of the Corporate Debtor, both present and future to be acquired, on pari passu basis with other banks in consortium and / or any other security as per consortium. Second pari passu charge on entire fixed assets (movable & immovable) of the Corporate Debtor of Cuttack Unit, both present and future. Hypothecation of furniture and fixtures and other assets installed / held at the Cuttack Unit.	-	Personal Guarantee : (1) Mr. Ajit Kumar Mundra (2) Mr. Sanjay Kumar Mundra (3) Mr. Vinay Kumar Mundra
6.2	<b>ARCIL [As Trustees of Arcil-CPS-031-II-Trust, Assignee of Central Bank] The Ruby, 10th Floor.29, Senapati Bapat Marg, Dadar(West), Mumbai- 400 028, Maharashtra</b>	First pari passu charge on entire stock of raw materials, FG, Stores & Spares and Receivables of the Company under the Cuttack Project including Phase - I & Phase-II.  For Term Loan: 1st pari passu charge on the entire Fixed Assets of the Cuttack project.	<b>For CC:</b> 2nd pari passu charge on the entire Fixed Assets of the Cuttack project. <b>For Term Loan:</b> 2nd pari passu charge on entire stock of raw materials, WIP, FG, Stores & Spares and Receivables of the Company under the Cuttack Project including Phase-I & Phase II with other working capital lenders.	Personal Guarantee : (1) Mr. Ajit Kumar Mundra; (2) Mrs. Bhagwani Devi Mundra; (3) Mr. Sanjay Kumar Mundra; (4) Mr. Vinay Kumar Mundra; (5) Mr. Basant Kumar Mundra; (6) Mrs. Premlata Mundra; (7) Mr. Arun Kumar Mundra



*Santanu Brahma*

**Annexure-1 (cont'd)**

Name of the Corporate Debtor: Maheshwary Ispat Ltd. (in Liquidation) | Date of commencement of liquidation: 19.12.2023 | List of stakeholders as on: 19.07.2024

**List of Secured Financial Creditors (cont'd)**

**NOTE # 2: SECURITY INTEREST OF THE ABOVE SECURED FINANCIAL CREDITORS**

Note No.	Name of Creditor	Primary Security	Collateral Securities	Guarantees
6.3	<b>ARCIL [As Trustees of Arcil-SBPS-034-II-Trust, Assignee of Canara Bank] The Ruby, 10th Floor, 29, Senapati Bapat Marg, Dadar (West), Mumbai- 400 028, Maharashtra</b>	<b>Immovable Properties:</b> Deed No. 79, 80, 81, 82, 83, 84, 85, 940 of properties situated at Cuttack <b>Movable Properties:</b> All that the whole of the movable properties of the Borrower including its movable plant and machinery, machinery spares, tools and accessories, Bankers Goods and other movables, both present and future, whether installed or not and whether now lying loose or in cases or which are lying or stored in or about or shall hereafter from time to time during the continuance of the security of these presents be brought into or upon or be stored or be in or about all the Borrowers factories, premises and godowns, or pertaining to it's properties, at P. 5, Kalakar Street, Kolkata-700007 and its corporate office at D-404, City Centre, Salt Lake City, Kolkata-700064 and factory at Village Rampel, P.O. Khuntuni, District- Cuttack- 754029, Orissa and at Paschim Gangarampur, J. L. No. 92, Site No.-3, Vill-Beldanga, P.O- Chota Ranchandrapur, W.B and also at Panagarh, District Burdwan, P.O-Kakasha, Paschim Gangarampur, W.B. or wheresoever else the same may be or be held by any party to the order or disposition of the Borrower or in course of transit or on high seas or on order or delivery, whosoever and wheresoever in the possession of the Borrower and either by way of substitution or addition.		Personal Guarantee : (1) Mr. Ajit Kumar Mundra (2) Mrs. Bhagwani Devi Mundra (3) Mr. Sanjay Kumar Mundra (4) Mr. Vinay Kumar Mundra (5) Mr. Basant Kumar Mundra (6) Mrs. Premlata Mundra (7) Mr. Arun Kumar Mundra
7	<b>UCO Bank</b>	As per last sanction letter Ref No:- CTC/ADV/SANC/619/2010-11 dated 31-01-2011. Primary Security: a) First Hypothecation charges on entire movable plant & machinery and other movable fixed assets (both existing & future) of the company's Cuttack Unit at Rampel on pari passu basis with other secured term lenders of the company for Cuttack unit. b) First mortgage charge on entire land, building, factory shed including all the immovable assets and plant and machinery of the company's integrated Steel Plant installed on the said land on pari-passu basis with other secured term lenders for the Cuttack Unit at Rampael.	Second Charge on the current assets of the company (including Panagarh & Cuttack) on Parri passu basis with other term lenders. (1st charge will be with existing/proposed WC bankers).	Personal Guarantee : (1) Mr. Ajit Kumar Mundra; (2) Mrs. Bhagwani Devi Mundra; (3) Mr. Sanjay Kumar Mundra; (4) Mr. Vinay Kumar Mundra; (5) Mr. Basant Kumar Mundra; (6) Mrs. Premlata Mundra; (7) Mr. Arun Kumar Mundra

**Annexure-2**

Name of the Corporate Debtor: Maheshwary Ispat Ltd. (in Liquidation) | Date of commencement of liquidation: 19.12.2023 | List of stakeholders as on: 19.07.2024

**List of Unsecured Financial Creditors**

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	<b>Tata Capital Limited</b> 11th Floor, Tower A, Peninsula Business Park, Lower Parcel, Mumbai - 400013	29.01.2024	49,571,625	49,571,625	Working Capital Demand Loan	49,571,625	0.2%	-	-	-	-	Amount covered by Personal Guarantee of (1) Mr. Ajit Kumar Mundra; and (2) Mrs. Bhagwani Devi Mundra
<b>Total:</b>			<b>49,571,625</b>	<b>49,571,625</b>		<b>49,571,625</b>	<b>0.2%</b>	-	-	-	-	

**Annexure-3**

Name of the Corporate Debtor: Maheshwary Ispat Ltd. (in Liquidation) | Date of commencement of liquidation: 19.12.2023 | List of stakeholders as on: 19.07.2024

**List of Operational Creditors (Workmen)**

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received			Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
<b>Total:</b>				-	-	-		-	-	-	-		



*Santanu Brahma*